

## Accidental Damage Extension under Standard Fire and special perils policy UIN NO. IRDAN123A0001V01201819

The policy is extended to cover, by granting of this extension, accidental, physical, loss or damage or destruction to Buildings, Stock or Other Contents whilst at Insured location, excluding:

- A. loss or damage to:
  - Buildings, Stock or Other Contents In respect of which a Sum Insured is Not shown in the Schedule
  - any property excluded by this Section
  - Loss or damage covered elsewhere under the policy, to which this extension is attached
  - Loss or damage due to impact damage caused by rail/road vehicle or animal as covered under the policy
  - Loss or damage due to impact damage caused by insured's own rail/road vehicles, forklift, cranes, stackers and the like or article there from, belonging to or owned by the insured or any occupier of the premises or their employees while acting in the course of their employment
  - any property whilst in transit other than during incidental movement of such property within insured premises.
  - machinery, electronic data processing equipment or electronic control equipment occasioned by or happening through any mechanical, electrical, electro-mechanical, electronic or hydraulic malfunction, failure or derangement, breakdown or non-operation of any kind
  - glass other than forming part of Stock
  - property undergoing reconstruction, construction, demolition, repair or maintenance
- B. loss or damage caused by:
  - an Event listed in this Extension
  - ◆ a cause or occurrence otherwise excluded anywhere in this Extension
  - unloading or delivery to, or loading prior to dispatch from, the insured location
- C. theft, attempted theft or unexplained inventory shortages
- D. claims arising out of:
  - latent defect
  - any manufacturing, processing, packaging or assembly process
  - normal settling, seeping or shrinkage in Buildings or foundations, walls, pavements, driveways or other structural improvements
  - corruption, amendment, erasure or interference with computer software.
- E. damage caused directly or indirect
  - shrinkage, expansion, inherent vice, mould, mildew, dampness or dryness of the atmosphere
  - moths, vermin, termites or other insects
  - mechanical derangement and mechanical, structural or electrical breakdown
  - faulty materials or faulty workmanship
- F. the cost of recreating computer records or programs

All other terms Conditions and Exclusion of the policy remain unchanged

Sum insured upto : Any One Accident to Any one Year – Rs.10 / Rs.50 lacs